NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.747/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company Under Section		Chandak Trading Engineering CoVs-Rohit Ferro Tech Ltd. 271-272		
1 2.	Bhani Se Pooja A	engupta 2 Apr gaswas 6 01 Advocate D	compagate estos	f Pogati
3,			Conjurate Debte	BM. 02.18

ORDER

No one is appeared from the petitioner's side. Ld. Counsel for the respondent (corporate debtor) is present.

List it on 27/02/2018.

(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)